

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
STARRED QUESTION NO.163
TO BE ANSWERED ON JULY 28, 2022**

HOUSES BUILT UNDER PMAY-U

NO. 163. SHRI M.V.V. SATYANARAYANA:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) the details of the total number of houses built and people benefitted under the Prime Minister Awas Yojana-Urban (PMAY-U) in the country, State-wise;**
- (b) whether the Government has achieved its target of building two crore affordable houses by March, 2022;**
- (c) if so, the details thereof and if not, the reasons therefor;**
- (d) whether the Government has taken any steps or is considering any proposal to include people affected by natural disasters such as cyclones, floods, etc. within the ambit of PMAY-U; and**
- (e) if so, the details thereof and if not, the reasons therefor?**

ANSWER

THE MINISTER OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) to (e): A statement is laid on the Table of the house.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. *163 FOR ANSWER ON 28.07.2022 REGARDING "HOUSES BUILT UNDER PMAY-U"

(a) to (c): Ministry of Housing and Urban Affairs is implementing Pradhan Mantri Awas Yojana-Urban (PMAY-U) - 'Housing for All' Mission since 25.06.2015 for giving Central assistance to States/ Union Territories (UTs) for providing all-weather pucca houses to all eligible urban beneficiaries.

Based on the project proposals submitted by States/ UTs, a total of 122.69 lakh houses have been sanctioned during the Mission period i.e. till 31 March 2022. Against the sanctioned houses, 102.23 lakh have been grounded for construction; of which 61.50 lakh are completed/ delivered to beneficiaries. State/ UT-wise details of number of houses sanctioned, grounded for construction and completed under the Scheme are at Annexure.

Completion of projects generally takes 12-36 months in different verticals of the Scheme. Out of the total 122.69 lakh sanctioned houses, around 41 lakh houses have been sanctioned in the last two years. States/ UTs have been advised to expedite the construction of sanctioned houses so that all houses are completed within the stipulated timeline as per Detailed Project Reports.

(d) & (e): 'Land' and 'Colonization' are State subjects, identification and selection of beneficiaries under PMAY-U is the responsibility of the concerned State/ UT Governments. State/ UT Governments could include such beneficiaries whose houses have been damaged/ affected due to natural disasters including cyclones, floods, etc., provided they are otherwise eligible as per the criteria prescribed in the Scheme guidelines.

Annexure referred in reply to LSSQ No.163 due for 28-07-2022

State/ UT wise details of houses sanctioned, grounded for construction and completed under PMAY-U

As on 18.07.2022

Sl. No.	State/UT	Number of houses sanctioned	Number of houses Grounded for construction	Number of houses Completed
1	A&N Island (UT)	604	377	45
2	Andhra Pradesh	20,71,776	18,69,146	5,57,744
3	Arunachal Pradesh	8,999	7,968	3,237
4	Assam	1,61,309	1,47,884	48,503
5	Bihar	3,68,221	3,07,183	95,643
6	Chandigarh (UT)	1,194	1,129	1,129
7	Chhattisgarh	3,18,440	2,52,861	1,47,864
8	DNH & DD (UT)	10,011	8,789	6,370
9	Delhi(NCR)	28,449	27,288	27,288
10	Goa	3,097	2,867	2,865
11	Gujarat	10,54,790	8,73,597	7,35,070
12	Haryana	1,65,427	87,656	53,088
13	Himachal Pradesh	13,053	12,625	7,700
14	J&K(UT)	48,832	46,270	13,946
15	Jharkhand	2,34,114	2,07,718	1,11,758
16	Karnataka	7,00,578	5,90,620	2,71,909
17	Kerala	1,57,430	1,27,629	1,02,281
18	Ladakh (UT)	1,363	1,071	594
19	Lakshadweep (UT)	-	-	-
20	Madhya Pradesh	9,76,547	8,40,783	5,11,597
21	Maharashtra	16,34,553	8,62,083	6,32,424
22	Manipur	56,029	42,147	5,711
23	Meghalaya	4,752	3,611	901
24	Mizoram	40,452	34,141	5,287
25	Nagaland	32,335	31,758	7,180
26	Odisha	2,12,950	1,59,054	1,06,139
27	Puducherry (UT)	16,039	15,594	6,845
28	Punjab	1,24,022	1,00,290	54,857
29	Rajasthan	2,66,692	1,69,667	1,37,471
30	Sikkim	701	562	179
31	Tamil Nadu	6,91,236	6,25,947	4,55,409
32	Telangana	2,47,079	2,35,044	2,09,576
33	Tripura	94,289	79,476	59,571
34	Uttar Pradesh	17,63,900	15,26,933	11,23,303
35	Uttarakhand	66,473	39,752	24,956
36	West Bengal	6,93,436	4,82,050	2,80,127
Grand Total:-		122.69Lakh	102.23Lakh*	61.50Lakh*

*Includes completed (3.41lakh)/grounded (4.01lakh) houses of JnNURM during mission period.

State/UT wise details of houses sanctioned, grounded for construction and completed under Beneficiary Led Construction (BLC) Component of PMAY-U

As on 18.07.2022

Sl.No.	State/UT	Number of houses sanctioned	Number of houses Grounded for construction	Number of houses Completed
1	A&N Island (UT)	25	25	22
2	Andhra Pradesh	17,39,094	15,40,314	2,82,636
3	Arunachal Pradesh	7,393	6,367	3,172
4	Assam	1,57,421	1,44,354	45,037
5	Bihar	3,37,290	2,81,556	73,189
6	Chandigarh (UT)	-	-	-
7	Chhattisgarh	2,08,348	1,73,437	96,321
8	DNH& DD (UT)	1,424	1,347	378
9	Delhi (NCR)	-	-	-
10	Goa	60	5	3
11	Gujarat	1,38,614	1,34,435	68,728
12	Haryana	67,649	45,507	11,648
13	Himachal Pradesh	10,409	10,409	5,588
14	J&K (UT)	44,701	43,174	10,850
15	Jharkhand	1,82,541	1,71,114	93,193
16	Karnataka	2,28,188	2,01,256	1,11,987
17	Kerala	1,23,269	96,788	72,561
18	Ladakh(UT)	943	943	481
19	Lakshadweep (UT)	-	-	-
20	Madhya Pradesh	7,33,569	6,41,142	3,47,059
21	Maharashtra	3,23,089	1,25,373	41,863
22	Manipur	55,804	41,935	5,499
23	Meghalaya	4,554	3,415	705
24	Mizoram	38,378	32,076	3,222
25	Nagaland	31,241	30,665	6,439
26	Odisha	1,62,486	1,31,321	89,907
27	Puducherry (UT)	14,216	13,931	5,182
28	Punjab	76,230	60,006	14,967
29	Rajasthan	71,199	10,289	543
30	Sikkim	515	403	20
31	Tamil Nadu	4,06,044	3,82,905	2,86,630
32	Telangana	-	-	-
33	Tripura	87,551	72,934	54,034
34	Uttar Pradesh	14,70,847	13,32,996	9,61,072
35	Uttarakhand	14,253	13,315	5,876
36	West Bengal	6,07,599	4,08,426	2,06,753
Grand Total:-		73,44,944	61,52,163	29,05,565

State/UT wise details of houses sanctioned, grounded for construction and completed under Affordable Housing in Partnership (AHP) Component of PMAY-U

As on 18.07.2022

Sl.No.	State/UT	Number of houses sanctioned	Number of houses Grounded for construction	Number of houses Completed
1	A&N Island (UT)	555	329	-
2	Andhra Pradesh	2,68,002	2,68,002	2,15,813
3	Arunachal Pradesh	-	-	-
4	Assam	128	-	-
5	Bihar	-	-	-
6	Chandigarh (UT)	-	-	-
7	Chhattisgarh	74,738	48,260	20,379
8	DNH & DD (UT)	1,726	1,531	81
9	Delhi (NCR)	-	-	-
10	Goa	-	-	-
11	Gujarat	2,09,629	1,65,146	1,22,473
12	Haryana	50,000	-	-
13	Himachal Pradesh	-	-	-
14	J&K (UT)	1,008	-	-
15	Jharkhand	32,701	19,341	1,406
16	Karnataka	3,47,453	2,71,087	43,523
17	Kerala	970	938	280
18	Ladakh (UT)	-	-	-
19	Lakshadweep (UT)	-	-	-
20	Madhya Pradesh	72,037	55,869	22,554
21	Maharashtra	4,86,167	1,40,163	33,675
22	Manipur	-	-	-
23	Meghalaya	-	-	-
24	Mizoram	-	-	-
25	Nagaland	-	-	-
26	Odisha	20,920	6,462	-
27	Puducherry (UT)	-	-	-
28	Punjab	570	570	176
29	Rajasthan	33,580	25,840	7,248
30	Sikkim	-	-	-
31	Tamil Nadu	1,66,499	1,35,370	61,208
32	Telangana	1,59,372	1,53,796	1,28,328
33	Tripura	1,000	1,000	-
34	Uttar Pradesh	1,33,533	51,047	19,398
35	Uttarakhand	29,900	7,048	480
36	West Bengal	3,542	-	-
Grand Total:-		20,94,030	13,51,799	6,77,022

State/UT wise details of houses sanctioned, grounded for construction and completed under In-situ Slum Redevelopment (ISSR) Component of PMAY-U

As on 18.07.2022

Sl.No.	State/UT	Number of houses sanctioned	Number of houses Grounded for construction	Number of houses Completed
1	A&N Island (UT)	-	-	-
2	Andhra Pradesh	1,617	1,617	82
3	Arunachal Pradesh	1,536	1,536	-
4	Assam	108	64	-
5	Bihar	11,276	7,344	4,171
6	Chandigarh (UT)	-	-	-
7	Chhattisgarh	300	300	300
8	DNH & DD (UT)	-	-	-
9	Delhi (NCR)	-	-	-
10	Goa	-	-	-
11	Gujarat	89,502	62,031	31,884
12	Haryana	3,593	2,126	1,417
13	Himachal Pradesh	300	104	-
14	J&K (UT)	-	-	-
15	Jharkhand	3,931	2,986	2,882
16	Karnataka	23,125	22,853	20,975
17	Kerala	2,118	1,188	725
18	Ladakh (UT)	369	77	62
19	Lakshadweep (UT)	-	-	-
20	Madhya Pradesh	8,123	8,123	6,335
21	Maharashtra	2,24,618	86,213	46,552
22	Manipur	-	-	-
23	Meghalaya	-	-	-
24	Mizoram	142	142	142
25	Nagaland	1,054	1,054	702
26	Odisha	17,595	9,981	4,942
27	Puducherry (UT)	-	-	-
28	Punjab	1,025	-	-
29	Rajasthan	21,908	16,699	12,841
30	Sikkim	-	-	-
31	Tamil Nadu	4,880	4,871	4,770
32	Telangana	1,198	256	256
33	Tripura	3,005	3,005	3,000
34	Uttar Pradesh	8,409	5,495	5,438
35	Uttarakhand	3,130	2,237	1,448
36	West Bengal	472	442	192
Grand Total:-		4,33,334	6.42Lakh*	4.90Lakh*

*Includes completed (3.41 lakh)/ grounded (4.01 lakh) houses of JnNURM during mission period.

State/UT wise details of houses approved for beneficiaries alongwith number of houses where interest subsidy has been released under Credit Linked Subsidy Scheme (CLSS) Component of PMAY-U

As on 18.07.2022

Sl.No.	State/UT	Number of houses Approved for Beneficiaries	Number of houses for beneficiaries where interest subsidy has been released
1	A&N Island (UT)	24	23
2	Andhra Pradesh	63,063	59,213
3	Arunachal Pradesh	70	65
4	Assam	3,652	3,466
5	Bihar	19,655	18,283
6	Chandigarh (UT)	1,194	1,129
7	Chhattisgarh	35,054	30,864
8	DNH & DD (UT)	6,861	5,911
9	Delhi (NCR)	28,449	27,288
10	Goa	3,037	2,862
11	Gujarat	6,17,045	5,11,985
12	Haryana	44,185	40,023
13	Himachal Pradesh	2,344	2,112
14	J&K (UT)	3,123	3,096
15	Jharkhand	14,941	14,277
16	Karnataka	1,01,812	95,424
17	Kerala	31,073	28,715
18	Ladakh (UT)	51	51
19	Lakshadweep (UT)	-	-
20	Madhya Pradesh	1,62,818	1,35,649
21	Maharashtra	6,00,679	5,10,334
22	Manipur	225	212
23	Meghalaya	198	196
24	Mizoram	1,932	1,923
25	Nagaland	40	39
26	Odisha	11,949	11,290
27	Puducherry (UT)	1,823	1,663
28	Punjab	46,197	39,714
29	Rajasthan	1,40,005	1,16,839
30	Sikkim	186	159
31	Tamil Nadu	1,13,813	1,02,801
32	Telangana	86,509	80,992
33	Tripura	2,733	2,537
34	Uttar Pradesh	1,51,111	1,37,395
35	Uttarakhand	19,190	17,152
36	West Bengal	81,823	73,182
Grand Total:-		23,96,864	20,76,864